

CITY CIVIL COURT MUMBAI  
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)  
**CIVIL CAUSE LIST**  
 DATE : 17.08.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	TA 06/2020	Kanaiyalal Jethalal Pujara - in N/M 3789 of 18 Vs Jitendra Raichand Kothari (deceased) Bhanuben Jitendra Kothari	Arguments	Plaintiff in Person
2	TA 220/2019	Mr. Kumar Nanak Rai Vs Ms. Simran Ajay Lalchandani	Hearing	Adv. Surabhi Vadhavkar
3	TA 259/2019	Kuresh s/o Rustom Kushesh and Ors. - Applicant - Orig. deft. No.5 Vs Farokh Khodadad Irani and Ors. - Resp - Org. Plffs..	Hearing	S.K. Srivastav and Co.
4	TA 19/2020	Shri. Prakash C. Sheth - Applicant Vs Sulsa Premises CHS Ltd. and Anr.	Hearing	Adv. Balasaheb Deshmukh
5	TA 58/2020	Vikram Navinchandra Shah Vs 1.MCGM 2. DESIGNATED OFFICER	Service	Adv. Bharat Joshi
6	TA 43/2020	Mahadeo Vithal Koli Ori. Plff. No. 2 (N/M NO. 114 of 2019) Vs Shri Sanjay Patel Managing director ( Ori. Deft. No. 1)	Affidavit of Service	Adv. Shivam R. Mehra
7	TA 31/2020	Mrs. Rita Anand Chauhan and Anr. - Applicant Vs Bombay Thiruvalluvar Mandram and Ors.	Reply	P. D. Gandhi and Associates

8	TA 41/2020	Mohammed Iqbal Abdul Sattar - Through his Constituted attorney Abdul Kader Abdul Latif Vs Mohatta Builders and Assoicates	Reply	P. D. Gandhi and Associates
9	TA 54/2020	Dattatray Shamrao Mantri and Anr. Vs The Charity Commissioner of Maharashtra State	Service	Nilesh Nawale

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**CRIMINAL CAUSE LIST**  
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Sr No.	Cases	Parties	Stage	Advocates
1	S.C. No. 179/2014	The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty	Arguments	Adv. Mr. Manohar Shetty
2	POCSO MA 710/2020	NAYANA NILESH JADHAV Vs THE STATE OF MAHARAHSTRA THROUGH BANDRA POLICE STATION	Hearing	In Person
3	POCSO MA 736/2020	Nayana Nilesh Jadhav Vs The State of Maharashtra Through Bandra Police Station and Others	Hearing	In Person
4	Misc Appln (SC) 217/2020	Mahipal Basappa Shivanand Vs State Dharavi Police Station	Appearance/ Reply	Amrish R Salunke
5	SC 862/16 (Interim BA Exh.46)	Dharavi Police Station. Vs Sangam Tirath Sahani	Reply	Adv. Yakub Shaikh